GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

RAJYA SABHA UNSTARRED QUESTION NO: 492

(TO BE ANSWERED ON THE 12th December 2022)

OBJECTIVES AND ELIGIBILITY FOR UDAN SCHEME

492. SHRI GHANSHYAM TIWARI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the objectives and the eligibility for the UDAN (Ude Desh ka Aam Nagrik) scheme launched by Government;
- (b) the number of new air routes that have been started under the UDAN Scheme, the details thereof;
- (c) the number of airports that have been developed under the UDAN scheme, the details thereof; and
- (d) whether it is a fact that new job opportunities have been created since the launch of this Scheme, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

- (a): Government of India, Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) UDAN (Ude Desh ka Aam Naagrik) in October, 2016 with the objective to facilitate / stimulate regional air connectivity to underserved and unserved airports to make air travel affordable to the masses. As per the provisions of the scheme document, an airline having a valid Scheduled Operator's Permit (SOP) or a Scheduled Commuter Operator (SCO) permit for scheduled air transport service (passenger) issued by the Directorate General of Civil Aviation (DGCA), are inter-alia eligible for participation in the bidding under UDAN.
- (b) & (c): As of 30.11.2022, a total of 453 routes have commenced across the country, operationalizing 70 airports including 2 Water Aerodrome & 9 Heliports.
- (d): The linkage between the Civil Aviation Sector and Economic Growth is well recognized. International Civil Aviation Organization (ICAO) study shows that the air connectivity has an economic multiplier of 3.1 and employment multiplier of 6.1.
